

**HIGH COURT OF TRIPURA**  
**AGARTALA**

No. F.42 (1)-HC/2016/23817-909

Dated, Agartala, the 9<sup>th</sup> December, 2016

**NOTIFICATION**

It is hereby notified for information of all concerned that the High Court of Tripura and all the Courts of District Judiciary in Tripura shall remain closed on **12<sup>th</sup> December, 2016 (Monday) instead of 13<sup>th</sup> December, 2016 (Tuesday)** in view of Notification No.F.17 (1)/GA (SA)/2015/ dated 09.12.2016 issued by the Government of Tripura in General Administration (SA) Department declaring 12<sup>th</sup> December, 2016 (Monday) as holiday on account of Milad-Un-Nabi or Id-E-Milad (Birthday of Prophet Mohammad).

This is in partial modification of Notification No.F.42(1)-HC/2015/20927 dated 14.10.2015 issued from the High Court of Tripura.

By Order

Sd/-

**( S. G. CHATTOPADHYAY )**  
REGISTRAR GENERAL

Copy to:-

1. The Advocate General, Tripura, Agartala.
2. The Secretary to the Government of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, New Delhi.
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Registrar General, High Court of Allahabad, **Allahabad**/ High Court of Andhra Pradesh, **Hyderabad**/ High Court of Bombay, **Mumbai**/ High Court of Calcutta, **Kolkata**/High Court of Chhattisgarh, **Bilaspur**/ High Court of Delhi, **New Delhi**/Gauhati High Court, **Guwahati**/ High Court of Gujarat, **Ahmedabad**/ High Court of Himadhal Pradesh, **Shimla**/High Court of Jammu & Kashmir, **Jammu**/High Court of Jharkhand, **Ranchi**/ High Court of Karnataka, **Bengaluru**/ High Court of Kerala, **Ernakulam, Kochi**/ High Court of Madhya Pradesh, **Jabalpur**/ High Court of Madras, **Chennai**/ High Court of Manipur, **Imphal**/ High Court of Meghalaya, **Shillong**/ High Court of Orissa, **Cuttack**/High Court of Patna, **Bihar**/ High Court of Punjab & Haryana, **Chandigarh**/High Court of Rajasthan, **Jodhpur**/High Court of Sikkim,**Gangtok**/ High Court of Uttarakhand, **Nainital**.
5. The LR & Secretary, Law Department, Government of Tripura, Agartala.
6. The Chairman, Bar Council of Tripura, Agartala.
7. The President, High Court Bar Association, High Court of Tripura, Agartala.
8. The Secretary, High Court Bar Association, High Court of Tripura, Agartala.
9. The Secretary, Tripura Bar Association, Agartala.
10. The District & Sessions Judge, West Tripura District, Agartala/Unakoti Judicial District, Kailashahar/ South Tripura District, Belonia/North Tripura District, Dharmanagar/Gomati Judicial District, Udaipur. They are requested to circulate the same to all the Courts & Bar Associations under their respective jurisdiction.
11. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
12. The Member-Secretary, Tripura State Legal Services Authority, Agartala.

13. The Judge, Family Court, Agartala, West Tripura Judicial District/Udaipur, Gomati Judicial District/Kailashahar, Unakoti Judicial District.
14. The Assistant Solicitor General of India, High Court of Tripura, Agartala.
15. The Public Prosecutor, High Court of Tripura, Agartala.
16. The Govt. Advocate, High Court of Tripura, Agartala.
17. The Registrar (Vigilance), High Court of Tripura, Agartala.
18. The Registrar (Judicial), High Court of Tripura, Agartala.
19. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala.
20. The Registrar (Admn., P&M), High Court of Tripura, Agartala.
21. The Joint Registrar, High Court of Tripura, Agartala.
22. The Chief Judicial Magistrate, West Tripura Judicial District, Agartala/ South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Unakoti Judicial District, Kailashahar/Gomati Judicial District, Udaipur.
23. The Director, I.C.A with a request to make necessary arrangement for wide publicity through A.I.R., Doordarshan and Print Media.
24. All Deputy Registrars, High Court of Tripura, Agartala.
25. The Chief Librarian, High Court of Tripura, Agartala.
26. The Secretary to Hon'ble Judges, High Court of Tripura, Agartala.
27. The Secretary to the Registrar General, High Court of Tripura, Agartala.
28. All Assistant Registrars, High Court of Tripura, Agartala.
29. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the same in the official Website of the High Court.
30. All Superintendents, High Court of Tripura, Agartala.
31. The Sr. Grade Translator, Paper Book Section, High Court of Tripura, Agartala.
32. The Bench Section (all concerned), High Court of Tripura, Agartala.
33. Notice Board
34. Order File.

  
REGISTRAR GENERAL